

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3651
ANSWERED ON:24.08.2011
COAL WAGE AGREEMENT
Haque Shri Sk. Saidul

Will the Minister of COAL be pleased to state:

- (a) whether the National Coal Wage Agreement (NCWA)-VIII has completed its tenure;
- (b) if so, the details thereof;
- (c) whether steps are being taken to finalise the next wage agreement;
- (d) if so, the details thereof and the time by which it is likely to be finalised; and
- (e) if not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b): Yes, Sir. National Coal Wage Agreement –VIII (NCWA-VIII) was signed on 24th January, 2009 for a five year period from 1.07.2006 to 30.06.2011.
- (c) to (e): The Joint Bipartite Committee for Coal Industry-IX (JBCCI-IX) to negotiate NCWA-IX has been constituted on 1st August, 2011. Since JBCCI negotiates the NCWA-IX through collective bargaining, there is no time frame fixed for its finalisation. However, efforts are being made to finalise NCWA-IX at the earliest.